NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

C. P. No. 120(ND)09

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Sh. Neelamber Agarwal V/s. M/s. Neel Padam Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s):

Ms. Divya Bhalla and Mr. Anuj Shah, Advocates

For the Respondent (s) : Ms. Sashi Pratap Singh, Advocate

ORDER

It has been brought to the notice of this Bench that the case has been wrongly listed. The date of hearing is 19th February, 2018 for final arguments.

(R. Varadharajan)

-S-Ut

Member (J)

(Ina Malhotra)

- S-d1

Member (J)